

## DEVELOPMENT OF KOVALAM

\*205. SHRI S. KUMARAN :  
SHRI N. K. KRISHNAN :  
SHRI K. P. SUBRAMANIA  
MENON :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) what progress has so far been made in developing Kovalam beach in Kerala as a major tourist centre;

(b) what is the expenditure so far incurred on the project; and

(c) when is the project expected to be completed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) The construction of 40 cottages has been completed and finishing work is in progress. They are expected to be commissioned in October 1972. The foundation work and super-structure of a 100 room hotel is in progress. The hotel is likely to be ready for commercial operation in June 1973. The foundation work on the beach service centre is in progress and plans for the yoga-cum-massage centre are being finalised. Steps are also being taken to provide aquatic sports facilities.

(b) A sum of Rs. 31.87 lakhs has been incurred upto 30.6.1972.

(c) The first phase of the project is expected to be completed during the Fourth Plan period.

युद्ध बंदी के रूप में पकड़े गये पाकिस्तानी घुसपैठिये

\*206. श्री ना० कृ० शेजवलकर :

श्री ओजम् प्रकाश त्यागी :

डा० भाई महावीर :

श्री पीताम्बर दास :

श्री प्रेम मनोहर :

श्री जगदम्बी प्रसाद यादव :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) गत भारत-पाक युद्ध में बंदी बनाये गये पाकिस्तानी सैनिकों के अतिरिक्त कितने पाकिस्तानियों को युद्ध-बंदियों के रूप में रखा हुआ है और कितनों को जम्मू तथा काश्मीर जैसे क्षेत्रों में घुसपैठियों के रूप में बंदी बनाया गया था; और

(ख) क्या इन घुसपैठियों पर भी जिनेवा कंवेन्शन लागू होते हैं और यदि हां, तो किन रूप भेदों के साथ ?

†[PAKISTANI INFILTRATORS TAKEN AS PRISONERS OF WAR

\*206. SHRI N. K. SHEJWALKAR :  
SHRI O. P. TYAGI :  
DR. BHAI MAHAVIR :  
SHRI PITAMBER DAS :  
SHRI PREM MANOHAR :  
SHRI J. P. YADAV :

Will the Minister of DEFENCE be pleased to state :

(a) the number of Pakistanis who are being kept as prisoners of war in addition to those Pakistani soldiers who were taken prisoners during the last Indo-Pak war and the number of those who were taken prisoners as infiltrators in the areas like Jammu and Kashmir; and

(b) whether the Geneva conventions are applicable to these infiltrators also and if so, with what modifications ?]

रक्षा मंत्री (श्री जगजीवन राम) : (क) हमारी कैद में कुल 74,856 पाकिस्तानी युद्ध बंदी हैं। ये पाकिस्तानी सेना तथा अर्द्ध सेना के सदस्य हैं। जैसा कि 23-5-72 को तारांकित प्रश्न संख्या 118 के उत्तर में बताया गया था पुंछ तथा राजोरी क्षेत्र में पकड़े गए 18 'घुसपैठियों' को युद्ध बंदी के रूप में माना जा रहा है क्योंकि वे पाकिस्तानी सेना के सदस्य हैं।

(ख) जिनेवा समझौते के अनुसार नियमित सशस्त्र सेनाओं के सदस्यों को, जब भी पकड़े जाएं, उनसे युद्ध बंदी के रूप में व्यवहार किया जाता है। ऐसे घुसपैठिए जो नियमित सशस्त्र सेनाओं के सदस्य नहीं होते अथवा जो अपनी प्रक्रियाएं युद्ध के नियमों के अनुसार नहीं करते उनके साथ युद्ध-बंदी के रूप में व्यवहार नहीं किया जाता।

†[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) The total number of Pakistani Prisoners of War in our custody is 74,856. These are members of Pakistani military and para military forces. As mentioned in reply to the Starred Question No. 118 on 23.5.1972, 18 "infiltrators" captured in